## CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated . 1.5 7 5. S
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Registration No
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Pourzi Psinit (s
VERSUS
S. D. Driefield Respondent (s
Respondent (s
A copy of the ORDER dated
A copy of the ORDER dated
Thousand in the above mentioned case is forwarded herewith for necessary action.
12.9.2005
To, Respondents by Shri Man Banerjee.
M M X (
This CCP is filed by the applicant for non- compliance of the order of the Tribunal dated
10th January, 2005 passed in OA No. 753/2003,
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respondents has filed the roals.
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aforesaid order passed by the Tribunal on 10th January, 2005 have already been complied with
We have perused this order Annexure R-2 and find that the orders of the Priounal have been
infructuous. Accordingly, this CCP is dismissed as infructuous. The notices issued
, a condition in the applicant will be
at liberty to the approach the Tribunal, by  filling a fresh OA if he still feels aggrieved
at liberty to the approach the Tribunal, by filling a fresh OA if he still feels aggrieved and so advised.  Sd — Sd — Sd
Sd - Sd - Sd -
(Madan Mohan)
रात्या प्रक्रिकिति । VC
GRPR-119-CW
क्र अनुमाग आध्या ।
क. म अ. जनतपुर
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